## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEE NATIONAL COMPANY LAW TRIB		
PRESENT: SHRI K. ANANT	HA PADMANABHA SWAMY, ME	MBER-JUDICIAL
APPLICATION NUMBER		
PETITION NUMBER		
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REF	PRESENTATION BY WHOM	
DEV ESHWAAR. J For. Mls. Shava Kumar	Coursel for 7 & R-2, R-6, R-12	R-1, J D
Swesh.  (2) ASHOK VISWANATI	4 Coursel for R	-9, R-10, R-1), susual
3) Adiba S C) K. Aswini	Coursel For R-1, &	
a p. Thiamy'n	Ceul MR 1	m

## ORDER

Counsel for petitioner present. Counsel for R1, R2 & R6, R12 to R16, counsel for R4, counsel for R7 & R8, counsel for R9 to R11 are present. No representation on behalf of R5. Except R4 all other respondents have filed counter in the IA. Counsel for R4 sought time to file counter. Time extended at request. Put up on **06.09.2017** at **10.30** A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc